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Title: Need to release the Central share for marketing incentive with regard to the comprehensive Handloom Development Scheme for Tamil Nadu.

SHRIMATI V. SATHYABAMA (TIRUPPUR): The Comprehensive Handloom Development Scheme of the National Handloom Development Programme is one of the Central Schemes implemented by the State Government. Under this scheme, the Government of Tamil Nadu have requested the Government of India to release the Central Share of marketing incentive of Rs. 40,85,66,445/- for the year 2014-15 which will help promote the sale of handloom products. Since, the central share is not released in time, it affects the marketing ability of the Societies.

Considering the plight of the Handloom Weavers Co-operative Societies, the State Government have already released the above Central share of marketing incentive to the Primary Handloom Weavers Co-operative Societies and the Tamil Nadu Handloom Weavers Co-operative Society Ltd., (Co-optex).

In the above circumstances, I would like to draw the kind attention of the Hon'ble Union Minister of State for Textiles to kindly sanction and release the Central share of Marketing incentive for the year 2014-15 to Tamil Nadu at the earliest so as to enable the State Government to release the State share of marketing incentive of Rs. 44.53 crores under Comprehensive Handloom Development Scheme for 2015-2016.